

No. A-11013/17/2019-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, R.K Puram, New Delhi

Dated: 6th June, 2019

ORDER No. 07/Ad.IV/2019

Subject- Change of nomenclature of the post of Superintendent of Central Excise working in the Directorates under CBIC as Additional Assistant Director – reg.

Approval of the Competent Authority, CBIC is hereby conveyed for change of nomenclature of the post of Superintendent of Central Excise working in the Directorates under CBIC as Additional Assistant Director (AAD).

2. The change in nomenclature comes into force with immediate effect.

Yours faithfully,



(Xavier Toppo)

Under Secretary to the Govt. of India.

Tel. No. 011-26162673

Copy to:

1. All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs
2. Director General, Directorate General of Performance Management
3. Director General, Directorate General of Audit
4. Directorate General of Human Resource Management (HRM)
5. PS to FM/PS to MOS (R)
6. PS to Secretary, Revenue
7. PPS to Addl. Secretary (R)
8. Sr. PPS to Chairman, CBIC
9. All Members, CBIC
10. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs
11. Principal Chief Controller of Accounts, CBIC
12. All PAOs, CBIC
13. All Officers/Sections in Admin Wing of CBIC Hqrs
14. DG. Sys. Webmaster, with request to upload the order on the website of CBIC
15. Guard File/Sanction Folder